

**CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR**

Contempt APPLICATION NO. 79 / 2004 (Indore)

APPLICANT (S) **Sh. Anuj Pratap Singh Vs. Sh. Awani Vaisa** RESPONDENT (S)

ADVOCATE FOR
APPLICANT (S) **Self**

ADVOCATE FOR
RESPONDENT (S)

ORDER SHEET

Notes of the Registry	Order of the Tribunal
<p><u>21.09.2004</u></p> <p>Date of Presentation - 20.09.2004</p> <p>Following defects not rectified by the counsel for the applicant.</p> <ol style="list-style-type: none"> 1. Draft Charges not filed. 2. CCP is not in Paper Book form. <p>The case may be listed Registered as ^{CCP (CIVIL)} OA & listed for orders on</p> <p><i>REGISTRAR</i></p> <p><i>Notice Issued to Applicant on 22.09.04</i></p> <p><i>5/10/04</i></p>	<p><u>27.09.2004</u></p> <p>Applicant in person. Heard the XXXXXX applicant. The applicant has filed this CCP No. 79 of 2004 for non-compliance of the order of the Tribunal in OA No. 91/2003. The applicant contended that in pursuance of the directions given by the Tribunal, the respondents have passed an order dated 15th July 2004, but this order is not in accordance with the rules and provisions of law. We find that the Tribunal vide its order dated 20th April, 2004 has passed the following order :</p> <p>"5. In the facts and circumstances of the case, the OA is partly allowed and the impugned orders dated 23.5.1996 (sic 23.5.1998) alongwith Annexure A-3 are quashed. The case is remanded back to the respondents to consider the case of the applicant in accordance with relevant rules and law and pass a speaking, detailed and reasoned order within a period of three months from the date of receipt of a copy of this order XXXX under intimation to the applicant. No costs."</p> <p>We further find that in pursuance of this order of the Tribunal, the respondents have passed an order dated 15th July, 2004. Thus, they have already complied with the order of the Tribunal. Hence, there is no XXX willful disobedience on the part of the respondents. Accordingly, the CCP is liable to be dismissed. Hence, the CCP is dismissed.</p> <p style="text-align: center;"> <i>(A.S. Sanghvi)</i> JM </p> <p style="text-align: right;"> <i>(M.P. Singh)</i> VC </p>